

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO. 529 OF 2017 IN
DFR 1856 OF 2017**

Dated: 11th September, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

TANGEDCO	Appellant(s)
Vs.		
Tamil Nadu Electricity Regulatory Commission	Respondent(s)

Counsel for the Appellant(s) : Mr. S. Vallinayagam

Counsel for the Respondent(s) : -

ORDER

IA NO. 529 OF 2017
(Appln. for condonation of delay in filing)

List the matter on **26.09.2017**. In the meantime, affidavit of service be filed.

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/tpd